

85 *Andhra Pradesh*
Supply of Containers to Visakhapatnam Port Trust

6015. **SHRI SOBHANADREESWARA RAO VADDE:**
SHRI M.V.S. MURTHY:

Will the Minister of SURFACE TRANSPORT to be pleased to state:

(a) whether there is a heavy demand for containers to export the goods from the Visakhapatnam Port Trust;

(b) if so, the actual supply of the containers to the Visakhapatnam Port Trust during the last three years; and

(c) the steps taken or proposed to be taken by the Government to meet the requirement of the Visakhapatnam Port Trust?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a). No, Sir.

(b) and (c). Do not arise.

285
Security Arrangements in Defence Installations

6016. **SHRI JANARDAN MISRA:** Will the Minister of DEFENCE to be pleased to state:

(a) the details of the security arrangements in big strategic defence installations like CODS, ODS, Base Workshops, Engineer Store Depots;

(b) whether the Defence Security Corps which comprises of discharged defence personnel re-employed in DSC, guard installation are equipped with 303 Rifles which have been discarded all over the world;

(c) if so, whether the Government pro-

pose to provide them some sophisticated weapons and training as per the present security requirements; and

(d) if so, when and if not the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF DEFENCE (SHRI SHARAD PAWAR): (a) CODs, ODS, Base Workshops, Engineer Store Depot etc. are guarded by Defence Security Corps personnel, around the Clock. Provision of watch towers, perimeter lighting, search lights, perimeter fencing, restricted entry through issue of gate passes, surprise checks during night by Duty Officers and Garrison Field Officers, locking and celling of Store houses at the end of days are the major security arrangements in big strategic defence installations.

(b) DSC personnel are equipped primarily with 7.62 Rifles, some 303 Rifles and 9 MM Carbines.

(c) and (d). The DSC personnel are equipped with such weapons and provided such training as is warranted by security requirements of the installations they guard.

286 *Taxation, Industries*
Short-Comings in Income-Tax Laws about Assessment of Small Scale Industrial Undertakings

6017. **SHRI RAM KAPSE:** Will the Minister of FINANCE to be pleased to state:

(a) whether the Comptroller and Auditor General of India in his Report No.5 of 1991 has pointed out short-comings in the income-tax laws with respect to the assessment of small scale industrial undertakings;

(b) if so, the details thereof; and

(c) the steps taken by the Government to rectify these short-comings?